

Tenure Post at ICAR Institutes

5679. SHRI GANGA CHARAN LODHI: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of tenure posts in Indian Council of Agricultural Research and its Institutes in Delhi and other States;

(b) whether the ICAR has specified any period for these posts:

(c) the number of persons on tenure posts continuing in the ICAR after the specified period; and

(d) the reasons thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Sir, 147.

(b) Yes, Sir.

(c) Nil.

(d) Does not arise.

Taking Back of Private Buses Involved in Accident by DTC

5680. SHRI RAM SAGAR (Saidpur): Will the Minister of SURFACE TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 2690 on 29 March, 1990 regarding accidents involving DTC and private buses and state:

(a) the number of private buses removed from the operation under DTC due to their involvement in grave accidents taken back into operation; and

(b) the reasons thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICA-

TIONS (SHRI K.P. UNNIKRI SHNAN): (a) Out of 16 private buses removed from the operations under the DTC due to their involvement in fatal accidents during 1988 and 49 during 1989, 11 and 9 buses have been taken back into operations respectively.

(b) 11 buses were taken back to meet the situation arising due to strike by the employees of DTC during March, 1988. During 1989, 4 buses were taken back after imposing penalties in cases where drivers were found to be partly negligent and 5 buses were taken back on a representation from the DTC Private Bus Operators Welfare Association.

Appointment of New Director General, ICAR

5681. PROF. K.V. THOMAS. SHRI RAM SAGAR (Saidpur):

Will the Minister of AGRICULTURE be pleased to state:

(a) whether a committee has been constituted to select a panel for appointment of the Director General of the Indian Council of Agricultural Research;

(b) if so, the particulars of the members of this Committee;

(c) when this committee was constituted;

(d) whether this committee has recommended a panel to Government;

(e) if so, the action taken thereon; and

(f) the reasons for delay in appointing the Director General of the Indian Council of Agricultural Research?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI